

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 26.2.99

O.A. No. 65/99

1. Mam Raj son of Shri Ganesha Ram, aged about 41 years, working as leaverman under Station Superintendent, Northern Railway, Suratgarh, resident of Railway Colony, Opposite Railway Platform M.G., Suratgarh.
2. Om Prakash son of Shri Shyam Lal aged about 40 years working as Cabinman under Station Superintendent, Northern Railway, Suratgarh, resident of Railway Colony, Near Old Running Room, Suratgarh.
3. Mang Nath son of Shri Trilok Nath, aged about 40 years, working as leaverman under Station Superintendent, Northern Railway, Suratgarh, resident of Ward No. 5, Hanuman Khad, Suratgarh.

... Applicants.

v e r s u s

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
2. The Divisional Personnel Officer, Northern Railway, Bikaner.

... Respondents.

Mr. Y.K. Sharma, Counsel for the applicant.

CORAM:

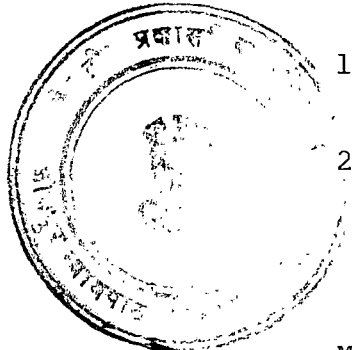
Hon'ble Mr. Gopal Krishna,, Vice Chairman.
Hon'ble Mr. Gopal Singh, Administrative Member.

ORDER

(Per Hon'ble Mr. Gopal Krishna)

Applicants, Mam Raj, Om Prakash and Mang Nath, have filed this application under Section 19 of the Administrative Tribunals Act, 1985, mainly praying for a direction to the respondents to

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decide their representation at Annexure A/1 dated 18.8.98.

2. We have heard the learned counsel for the applicant.

3. Applicants have made a representation in regard to their grievance vide Annexure A/1 dated 18.8.98. In the circumstances, the present O.A. is disposed of with the direction to the respondent No. 2 to decide the applicant's representation at Annexure A/1 dated 18.8.98 through a detailed speaking order on merits within a period of three months from the date of receipt of a copy of this order.

4. Let a copy of the O.A. and the annexures thereto be sent to the respondent No. 2 alongwith a copy of this order. If the applicants are aggrieved by the decision of the respondents, they may file a fresh O.A.


Gopal Singh
(Gopal Singh)
Adm. Member

G Krishna
(Gopal Krishna)
Vice Chairman

CVI.

Copy
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Part II and III destroyed
in my presence on 2.8.606
under the supervision of
section officer (J) as per
order dated 1.6.1.8706

Section officer (Record)

Copy of order along with petition
sent to R/1 to R/2 by
Regd AD vide No 716072
dt 3.3.99

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3/3/99

Copy of order dt MP
& petition sent to
R/1 & R/2 by Regd AD
vide No 756075
dt 9.3.99
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9/3/99